

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 2556
TO BE ANSWERED ON 01.12.2016**

Recruitment under Sports Quota

2556. SHRI M.B. RAJESH

**Will the Minister of YOUTH AFFAIRS AND SPORTS
be pleased to state :**

- (a) whether the Government is aware that the recruitment policy under sports quota is not being implemented effectively in the country;**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) whether the Government is aware that the number of seats for recruitment under sports quota has been decreasing over the past few years and if so, the details thereof along with the reasons therefor;**
- (d) whether the Government is aware that the Public Sector Undertakings and Nationalized Banks are not forthcoming in recruiting sportspersons under sports quota and if so, the reaction of the Government thereto; and**
- (e) the remedial measures taken by the Government to improve the implementation status of recruitment under sports quota by all the concerned recruiting agencies in the country ?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) to (e) Instructions have been issued by the 'Department of Personnel & Training' (DOP&T) on recruitment and promotion of sportspersons in Government of India. As per the said instructions, recruitment of sportspersons can be done upto 5% subject to stipulated conditions. There is no minimum ceiling on recruitment of sports persons. DOP&T instructions are implemented by the Administrative Ministries / Departments concerned.

Department of Public Enterprises (DPE) have intimated that as the nodal department for Central Public Sector Enterprises(CPSEs), it has requested all administrative Ministries / Departments of CPSEs to advise CPSEs under their administrative control that while formulating their Human Resource (HR) policies in respect of recruitment of sportspersons in CPSEs, due consideration may be given to the DOP&T guidelines.

As per the information provided by Banks they have their own recruitment policy. Department of Sports have written to various Banks and Public Sector undertakings, inter-alia, to recruit sports persons and give them incentives and promotions in case of their success in Asian Games / Commonwealth Games / Olympics.

Further, Sports persons, who have represented India in Olympics / Paralympics, are offered employment as coaches in Sports Authority of India (SAI) subject to their application, available vacancies and other applicable terms and conditions. SAI has recruited 19 Olympians / Paralympians as coach / Assistant coaches during recent years.
